

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.208/2016
In
OA No.1336/1997**

This the 21st day of April, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member, (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri Rattan Lal (Aged about 80 years)
S/o Late Sh. Nain Singh
R/o (C/o): Dr. Hans Raj Bhawan,
Karampur Bazar, Dehradun.
Uttarakhand. Applicant

(By Advocate: Shri A.K.Bhakt)

Versus

Sh. Ajay Pradyot
The Principal Controller
Defence Accounts (Air Force)
Dehradun, Uttarakhand. Respondent

ORDER(ORAL)

By Hon'ble Mr.Justice M.S.Sullar, M(J):

At the very outset, learned counsel intends to withdraw the CP to enable the petitioner to make representation in pursuance of previous order dated 20.04.2000 in OA-1336/1997 of this Tribunal.

2. Therefore, the CP is hereby dismissed as withdrawn with the aforesaid liberty as prayed for.

**(K.N. Shrivastava)
Member(A)**

/rb/

**(Justice M.S. Sullar)
Member(J)**